

1. International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
2. Inter-State projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc., including river interlinking projects.
3. Inter-State projects with additional potential of more than 2,00,000 hectare (ha) and with no dispute regarding sharing of water and where hydrology is established.

The scheme of implementation of National Projects has come into effect from 26th February 2009 after issue of guidelines by the Ministry of Water Resources. The projects included under the National Projects category are expected to submit their funding requirements for year wise assessment of finances. So far, grant amounting to Rs.450 crore has been released to Gosikhurd National Projects under Accelerated Irrigation Benefit Programme (AIBP). Distribution of water among the States is not governed under the scheme of National Projects.

#### **Water Shortage**

709. SHRI PRAKASH JAVADEKAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that a large number of water bodies like ponds, lagoons, rivers, lakes and reservoirs in the country are drying up causing acute water shortage;

(b) if so, the details thereof; and

(c) the measures Government is taking or proposing to take to rejuvenate these water bodies?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):

(a) and (b) As per the third Minor Irrigation Census 2001, 0.85 lakh out of 5.57 lakh tanks and storages in the country are not in use.

(c) The Government of India sanctioned a pilot scheme for Repair, Renovation and Restoration (RRR) of water bodies during X Plan with an outlay of Rs.300 crore. The Government has further approved a programme for Repair, Renovation and Restoration of Water Bodies with an outlay of Rs.10,000 crore for XI Plan. The programme covers all states of the country and aims at improvement of water bodies, improvement of catchment areas of tank commands, increase in storage capacity of water bodies, ground water recharge, improvement in agriculture and increased availability of drinking water.

#### **Preparation for 35th National Games**

710. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the estimated expense for the 35th National Games scheduled to be held in Kerala in May, 2010;

(b) whether the preparations for the National Games is progressing according to the schedule;  
and

(c) the total financial assistance the Central Government proposes to provide?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Government of Kerala has informed that the estimated expenditure on 35th National Games to be held in Kerala in 2010 will be Rs.220 crores;

(b) Once the National Games are allotted by the Indian Olympic Association to a State, it is the responsibility of the host State to conduct the National Games. As per information available, the Kerala Government plans to conduct the Games in May, 2010 and the State Government is making preparations in that direction.

(c) There is no scheme in the Ministry of Youth Affairs & Sports to provide assistance to the State Government for the creation of sports infrastructure for conduct of National Games. However, the State Government has submitted a proposal for grant of Additional Central Assistance for the Games, which is under examination.

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12.00 Noon

(MR. DEPUTY CHAIRMAN - *in the Chair*)

### PAPERS LAID ON THE TABLE

**I. Memorandum of Understanding between Government of India and NBCC**

**II. Annual statement of allotments**

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) Sir, I lay on the Table-

- I. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Urban Development) and National Buildings Construction Corporation Limited (NBCC), for the year 2009-2010. [Placed in Library, See No. L.T. 16/15/09]
- II. A copy (in English and Hindi) of the Annual Statement of allotments made under 5% discretionary quota, in accordance with the guidelines issued vide Directorate of Estates O.M. No.12035/2/97-Pol.II (Pt. II dated the 17th November, 1997, for the year ending 31st December, 2008. [Placed in Library, See No. L.T. 134/15/09]

**Outcome Budget (2009-10) of the Ministry of Overseas Indian Affairs**

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Overseas Indian Affairs. [Placed in Library, See No. L.T. 63/15/09]